

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.77/2024 IN CP (IB) No.74/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA THROUGH CHANCHAL DUA, RP V/S DEEPAK KUMAR SINGHANIA (PERSONAL GUARANTOR OF M/S LML LTD.)
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Avinash Kumar Proxy for : *For State Bank of India/ Applicant*
Sh. Sandeep Arora, Adv.
- Sh. Shubham Agarwal, Adv. : *For the RP, Mr. Chanchal Dua,
present in person*
- Sh. Deep Bisht, Adv. : *For the Personal Guarantor*

ORDER

IA No.77/2024

- 1.** As per the previous order dated 2nd April, 2024, the Ld. Counsel representing the Financial Creditor has sought time to file counter to the reply/objections filed by the Personal Guarantor.
- 2.** Ld. Counsel representing the Financial Creditor today seeks another opportunity to file the aforesaid counter.
- 3.** Let the needful be done in this context, the matter is adjourned for further hearing on 05th June, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

3rd May, 2024

*Avaneesh Kumar Singh
(Stenographer)*